

(50)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 1557/97

DATE OF ORDER : 18-11-1997.

Between :-

1. P. Lakshmi Narasimham
2. N. S. Vijaya Kumar

... Applicants

And

1. Sr. Divisional Personnel Officer,
SC Rlys, Guntakal.
2. Divisional Railway Manager,
SC Rlys, Guntakal.
3. Chief Personnel Officer,
SC Rlys, R₈il Nilayam,
Sec'bad.
4. T. Subbarayudu

... Respondents

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Counsel for the Applicants : Shri N. Ethirajulu

Counsel for the Respondents : Shri D. F. Paul, SC for Rlys

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CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R. Rangarajan, Member (A)).

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(Order per Hon'ble Shri R.Ranganajan, Member (A)).

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Heard Sri N.Ethirajulu, counsel for the applicants and Sri D.F.Paul, standing counsel for Railways.

2. There are two applicants in this O.A. A provisional seniority list of OS Gr.II in the scale of pay of Rs.1600-2660 was issued by memorandum No.G/P.612/III/3/Vol.V/Clerks dt.9-4-97 (Annexure-V to the OA). The applicants submitted representation which was disposed of by the impugned order No.G/P 612/III/3/Vol.V Dt.9-4-97 (Annexure-I to the OA) rejecting their representation. Thereafter the applicant No.1 submitted representation dt.8-7-97 (page-53, Annexure-XIV to the OA) and applicant No.2 submitted representation dt.6-9-97 to Respondent No.3 (page-50 to the OA) against seniority of Respondent No.4 shown above them. It is stated that those representation are still pending.

3. This O.A. is filed to set aside the impugned order dt.9-4-97 (Annexure-I to the OA) and for a consequential direction to the respondents to follow the seniority already published on 30-4-1984 (for Sr.Clerks), 19/20-9-86, 25-1-91 (Hd.Clerks) and to cancel the seniority list of Office Supdts. Gr.II published on 9-4-97 in respect of Clerical Staff of Mechanical Branch, Guntakal Division of S.C.Railway.

4. The representations of the applicants addressed to Respondent No.3 as referred to above ^{are} _{is} still pending. Hence the O.A. is disposed of as under :-

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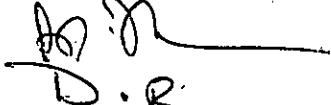
Respondent No.3 should dispose of the representations referred to above in regard to the seniority claim giving due notice to Respondent No.4. Till the disposal of the representations are disposed of, promotion of Respondent No.4 should be ~~pending~~ ⁱⁿ

5. Original Application is ordered accordingly at the admission stage itself. No order as to costs.


(B.S.JAI PARAMESHWAR)
Member (J)
18.11.97


(R.RANGARAJAN)
Member (A)

Dated: 18th November, 1997.
Dictated in Open Court.


D.R.

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(S)

DA.1557/97

Copy to:-

1. The Senior Divisional Personnel Officer, South Central Railway, Guntakal.
2. The Divisional Railway Manager, South Central Railway, Guntakal.
3. The Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
4. One copy to Mr. N.Ethirajulu, Advocate, CAT., Hyd.
5. One copy to Mr. D.F.Paul, SC for Rlys, CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate.

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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR :
M (J)

Dated: 18/11/97

ORDER/JUDGMENT

M.A/R.A/C.A.NO.

in
O.A.NO. 1557/97

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLR

II Court

केन्द्रीय प्रशासनिक विविकार नियम
Central Administrative Tribunal
प्रेषण/DESPATCH

27 NOV 1997

हैदराबाद न्यायालय
HYDERABAD NATION